

Fifteenth Loksabha

Session : 15

Date : 17-02-2014

Participants : [Chidambaram Shri Palaniappan](#), [Azad Shri Ghulam Nabi](#), [Ghatowar Shri Paban Singh](#), [Ramesh Shri Jairam](#), [Scindia Shri Jyotiraditya Madhavrao](#), [Pilot Shri Sachin](#), [Tewari Shri Manish](#), [Ghatowar Shri Paban Singh](#), [Venugopal Shri K. C.](#)

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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Papers to be Laid.

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): I beg to lay on the Table a copy (Hindi and English versions) of the Mid-Year Economic Analysis, 2013-2014, under sub-section (1) of Section 7 of the Fiscal Responsibility and Budget Management Act, 2003.

[Placed in Library. See No. LT 10760/15/14]

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF WATER RESOURCES (SHRI GHULAM NABI AZAD): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions)

under Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the U.P. Projects

Corporation Limited, Lucknow, for the year 2010-2011.

(ii) Annual Report of the U.P. Projects Corporation Limited, Lucknow, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in

laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 10761/15/14]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Food Safety and Standards Authority of India, New Delhi, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Food Safety and Standards Authority of India, New Delhi, for the year 2012-2013.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT 10762/15/14]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Betwa River Board, Jhansi, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Betwa River Board, Jhansi, for the year 2012-2013.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT 10763/15/14]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Narmada Control Authority, Indore, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Narmada Control Authority, Indore, for the year 2012-2013.

- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library. See No. LT 10764/15/14]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Brahmaputra Board, Guwahati, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Brahmaputra Board, Guwahati, for the year 2011-2012.

- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library. See No. LT 10765/15/14]

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the

Brahmaputra Board, Guwahati, for the year 2012-2013,
alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Brahmaputra Board, Guwahati, for the year 2012-2013.

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- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

[Placed in Library. See No. LT 10766/15/14]

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Health and Family Welfare, New Delhi, for the year 2012-2013.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Health and Family Welfare, New Delhi, for the year 2012-2013, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Health and Family Welfare, New Delhi, for the year 2012-2013.

- (14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

[Placed in Library. See No. LT 10767/15/14]

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the National Health Systems Resource Centre, New Delhi, for the year 2008-2009.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of

the National Health Systems Resource Centre, New Delhi, for the year 2008-2009, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Health Systems Resource Centre, New Delhi, for the year 2008-2009.

- (16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

[Placed in Library. See No. LT 10768/15/14]

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the National Health Systems Resource Centre, New Delhi, for the years 2009-2011.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Health Systems Resource Centre, New Delhi, for the years 2009-2010 and 2010-2011, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Health Systems Resource Centre, New Delhi, for the years 2009-2011.

- (18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

[Placed in Library. See No. LT 10769/15/14]

- (19) (i) A copy of the Annual Report (Hindi and English versions) of the National Health Systems Resource Centre, New Delhi, for the year 2011-2012.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Health Systems Resource Centre, New Delhi, for the year 2011-2012, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Health Systems

Resource Centre, New Delhi, for the year 2011-2012.

(20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

[Placed in Library. See No. LT 10770/15/14]

(21) (i) A copy of the Annual Report (Hindi and English versions) of the National Health Systems Resource Centre, New Delhi, for the year 2012-2013.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Health Systems Resource Centre, New Delhi, for the year 2012-2013, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Health Systems

Resource Centre, New Delhi, for the year 2012-2013.

(22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

[Placed in Library. See No. LT 10771/15/14]

(23) A copy each of the following Notifications (Hindi and English versions) under Section 34 of the Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Act, 1994:-

(i) The Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Amendment Rules, 2014 published in Notification No. G.S.R.

13(E) in Gazette of India dated 10th January, 2014.

(ii) The Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) (Six Months Training) Rules,

2014 published in Notification No. G.S.R. 14(E) in Gazette of India dated 10th January, 2014.

[Placed in Library. See No. LT 10772/15/14]

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): On behalf of Shri Praful Patel, I beg to lay on the Table:-

(1) A copy of the Report (Hindi and English versions) of the

Comptroller and Auditor General of India-Union Government (No. 26 of 2013)-(Performance Audit) Expansion and Utilisation of Power Equipment Manufacturing Capacity in Bharat Heavy Electricals Limited, Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises, for the year ended March, 2012 under Article 151(1) of the Constitution.

[Placed in Library. See No. LT 10773/15/14]

(2) A copy each of the following papers (Hindi and English versions)

under sub-section (1) of Section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Engineering

Projects (India) Limited, New Delhi, for the year 2012-2013.

(ii) Annual Report of the Engineering Projects (India) Limited, New Delhi, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 10774/15/14]

(b) (i) Statement regarding Review by the Government of the working of the Richardson and Cruddas (1972) Limited, Mumbai, for the year 2012-2013.

(ii) Annual Report of the Richardson and Cruddas (1972) Limited, Mumbai, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 10775/15/14]

- (c) (i) Statement regarding Review by the Government of the working of the Hindustan Cables Limited, Kolkata, for the year 2012-2013.
- (ii) Annual Report of the Hindustan Cables Limited, Kolkata, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. LT 10776/15/14]
- (d) (i) Statement regarding Review by the Government of the working of the Instrumentation Limited, Kota, for the year 2012-2013.
- (ii) Annual Report of the Instrumentation Limited, Kota, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. LT 10777/15/14]
- (e) (i) Statement regarding Review by the Government of the working of the HMT Limited, Bangalore, for the year 2012-2013.
- (ii) Annual Report of the HMT Limited, Bangalore, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (3) Two Statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (b & c) of (2) above.
[Placed in Library. See No. LT 10778/15/14]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Fluid Control Research Institute, Palakkad, for the year 2012-2013, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Fluid Control Research Institute, Palakkad, for the year 2012-2013.

(5) Statement (Hindi and English versions) showing reasons for delay

in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT 10779/15/14]

THE MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH): I beg to lay on the Table a copy of the National Rural Employment Guarantee Act, Schedule I and II Amendment Order, 2013 (Hindi and English versions) published in Notification No. S.O. 19(E) in Gazette of India dated 3rd January, 2014, under sub-section (2) of Section 29 of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005.

[Placed in Library. See No. LT 10780/15/14]

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA): to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Power

Finance Corporation of India Limited, New Delhi, for the year

2012-2013.

(ii) Annual Report of the Power Finance Corporation of India Limited, New Delhi, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 10781/15/14]

(b) (i) Review by the Government of the working of the THDC India

Limited, Rishikesh, for the year 2012-2013.

- (ii) Annual Report of the THDC India Limited, Rishikesh, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 10782/15/14]

- (c) (i) Review by the Government of the working of the North Eastern Electric Power Corporation Limited, Shillong, for the year 2012-2013.

- (ii) Annual Report of the North Eastern Electric Power Corporation Limited, Shillong, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 10783/15/14]

- (d) (i) Review by the Government of the working of the NTPC Limited, New Delhi, for the year 2012-2013.

- (ii) Annual Report of the NTPC Limited, New Delhi, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 10784/15/14]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Power Research Institute, Bangalore, for the year 2012-2013, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Power Research Institute, Bangalore, for the year 2012-2013.

[Placed in Library. See No. LT 10785/15/14]

- (3) A copy of the Damodar Valley Corporation (salaries, allowances and other conditions of service of the Chairman, Members and Member- Secretary of the Corporation) Rules, 2013 (Hindi and English versions) published in Notification No. G.S.R. 802(E) in Gazette of India dated 28th December, 2013 issued under sub-section (1) of Section 59 of the Damodar Valley Corporation Act, 1948.

[Placed in Library. See No. LT 10786/15/14]

- (4) A copy of the Notification No. S.O. 2496(E) (Hindi and English versions) published in Gazette of India dated 19th August, 2013, appointing the 19th day of August, 2013 as the date on which the Damodar Valley Corporation (Amendment) Act, 2011 shall come into force issued under sub-section (2) of Section 1 of the said Act.

[Placed in Library. See No. LT 10787/15/14]

कॉर्पोरेट कार्य मंत्रालय के राज्य मंत्री (श्री सचिन पायलट): महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:

- (1) प्रतिस्पर्धा अधिनियम, 2002 की धारा 63 की उपधारा (3) के अन्तर्गत अधिसूचना संख्या का.आ.3641(अ), जो 11 दिसम्बर, 2013 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा लाइनर पोत परिवहन उद्योग के वैसेल शेयरिंग करारों को उक्त अधिनियम की धारा 3 के उपबंधों से छूट प्रदान की गई है, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library. See No. LT 10788/15/14]

- (2) कम्पनी अधिनियम, 1956 के कार्यकरण और प्रशासन के 31 मार्च, 2013 को समाप्त हुए वर्ष के लिए 57वें वार्षिक प्रदिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library. See No. LT 10789/15/14]

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING
(SHRI MANISH TEWARI): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Film and Television Institute of India, Pune, for the year 2012-2013, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the

Government of the working of the Film and Television

Institute of India, Pune, for the year 2012-2013.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 10790/15/14]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Mass Communication, New Delhi, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Mass Communication, New Delhi, for the year 2012-2013.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT 10791/15/14]

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): On behalf of Shri Jitin Prasada, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Mahila Samakhya Uttarakhand, Dehradun, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Mahila Samakhya Uttarakhand, Dehradun, for the year 2012-2013.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 10792/15/14]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Assam Mahila Samata Society, Dispur, for the year 2012-13, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Assam Mahila Samata Society, Dispur, for the year 2012-2013.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT 10793/15/14]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Kerala Mahila Samakhya Society, Trivandrum, for the year 2012-2013, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Kerala Mahila Samakhya Society, Trivandrum, for the year 2012-2013.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT 10794/15/14]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Andhra Pradesh Mahila Samatha Society, Secunderabad, for the year 2012-2013, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Andhra Pradesh Mahila Samatha Society, Secunderabad, for the year 2012-2013.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library. See No. LT 10795/15/14]

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Chhattisgarh Mahila Samakhya Society, Raipur, for the year 2011-2012, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Chhattisgarh Mahila

Samakhya Society, Raipur, for the year 2011-2012.

(10) Statement (Hindi and English versions) showing reasons for delay

in laying the papers mentioned at (9) above.

[Placed in Library. See No. LT 10796/15/14]

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi National Open University, New Delhi, for the year 2012-2013.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indira Gandhi National Open University, New Delhi, for the year 2012-2013, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the

Government of the working of the Indira Gandhi National

Open University, New Delhi, for the year 2012-2013.

(12) Statement (Hindi and English versions) showing reasons for delay

in laying the papers mentioned at (11) above.

[Placed in Library. See No. LT 10797/15/14]

(13) (i) A copy of the Annual Report (Hindi and English versions) of the Madhya Pradesh Madhyamik Shiksha Abhiyan and Model School Samiti, Bhopal, for the year 2012-2013, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Madhya Pradesh Madhyamik Shiksha Abhiyan and Model School Samiti, Bhopal, for the year 2012-2013.

[Placed in Library. See No. LT 10798/15/14]

- (14) (i) A copy of the Annual Report (Hindi and English versions) of the Gujarat Council of Secondary Education, Gandhinagar, for the year 2012-2013, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Gujarat Council of Secondary Education, Gandhinagar, for the year 2012-2013.

[Placed in Library. See No. LT 10799/15/14]

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan Rajya Mission Tripura, Agartala, for the year 2012-2013, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan Rajya Mission Tripura, Agartala, for the year 2012-2013.

[Placed in Library. See No. LT 10800/15/14]

- (16) (i) A copy of the Annual Report (Hindi and English versions) of the Gujarat Council of Elementary Education, Gandhinagar, for the year 2011-2012, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the

Government of the working of the Gujarat Council of

Elementary Education, Gandhinagar, for the year 2011-

2012.

- (17) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (16) above.

[Placed in Library. See No. LT 10801/15/14]

(18) (i) A copy of the Annual Report (Hindi and English versions) of the Madhya Pradesh Rajya Shiksha Kendra (Rajiv Gandhi Shiksha Mission), Bhopal, for the year 2011-2012, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by

the Government of the working of the Madhya Pradesh Rajya Shiksha Kendra (Rajiv Gandhi Shiksha Mission), Bhopal, for the year 2011-2012.

(19) Statement (Hindi and English versions) showing reasons for delay

in laying the papers mentioned at (18) above.

[Placed in Library. See No. LT 10802/15/14]

(20) A copy of the Annual Accounts (Hindi and English versions) of the Pondicherry University, Puducherry, for the year 2012-2013, together with Audit Report thereon.

[Placed in Library. See No. LT 10803/15/14]

(21) (i) A copy of the Annual Report (Hindi and English versions) of the Union Territory Mission Authority Dadra and Nagar Haveli (Sarva Shiksha Abhiyan), Silvassa, for the year 2012-2013, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Union Territory Mission Authority Dadra and Nagar Haveli (Sarva Shiksha Abhiyan), Silvassa, for the year 2012-2013.

(22) Statement (Hindi and English versions) showing reasons for delay

in laying the papers mentioned at (21) above.

[Placed in Library. See No. LT 10804/15/14]

(23) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan Karnataka, Bangalore, for the year 2011-2012, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan Karnataka, Bangalore, for the year 2011-2012.

(24) Statement (Hindi and English versions) showing reasons for delay

in laying the papers mentioned at (23) above.

[Placed in Library. See No. LT 10805/15/14]

(25) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhiyan Manipur, Imphal, for the year 2012-2013, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhiyan Manipur, Imphal, for the year 2012-2013.

(26) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (25) above.

[Placed in Library. See No. LT 10806/15/14]

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Airports Authority of India, New Delhi, for the year 2012-2013, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Airports Authority of India, New Delhi, for the year 2012-2013.

- (2) Statement (Hindi and English versions) showing reasons for delay
in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 10807/15/14]

MADAM SPEAKER: Item No. 10 - Shri Kodikunnil Suresh – Not present.
